

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 12086 of 2013-DB

[Arising out of Order-in-Original/Appeal No 57-COMMR-2013 dated 30.04.2013 passed by Commissioner of Central Excise-RAJKOT]

Prahaladrai Indermal Jhanwar

.... Appellant

Indu Overseas Pvt Ltd, Special Shed 23/1/A, GIDC,
Shanker Tekri, Udyognagar, JAMNAGAR, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Rajkot

.... Respondent

Central Excise Bhavan, Race Course Ring Road,
Income Tax Office, Rajkot,
Gujarat-360001

APPEARANCE :

Shri Paresh V. Sheth, Advocate and Shri Vikash Mehta, Consultant for the Appellant
Shri Rajesh K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 28.04.2023

DATE OF DECISION: 26.06.2023

C.L. MAHAR :

Appeal disposed of. For order, see order of date in EXCISE Appeal No.
12085 of 2013-DB.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**